

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.1 IN

Petition(s) for Special Leave to Appeal (Civil)...../2010
CC 19082/2010

NOIDA Petitioner(s)

VERSUS

MANGAT & ANR. Respondent(s)

(With appln(s) for c/delay in refiling SLP and office report)

Date: 31/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
(IN CHAMBERS)

For Petitioner(s)

Mr. Ravindra Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay in refiling the Special Leave

Petition is condoned.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master